venerable Minister has become a spokesman of the employers by linking bonus with productivity.

MR. DEPUTY-SPEAKER: The P. & T and railway workers have already welcomed it.

SHRI C. M. STEPHEN: He wants productivity. We will be the most productive team you have ever seen.

MR DEPUTY-SPEAKER: I was a

P & T employee for some time, and when I am presiding over this august House, Mr. Stephen, our Communications Minister, has announced the bonus, I am thankful to the Government.

PROF. MADHU DANDAVATE (Rajapur): I suggest that when t P & T Demands for Grants are take up, you be in the Chair.

MR. DEPUTY-SPEAKER: I am happy about it. I thank the Government also.

## 16.34 hrs.

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PREVENTION OF 1LLEGAL ACQUISITION OF PROPERTY BILL\*

श्रीमती कृष्य साहो (बेगूसराय): उपाध्यक्ष महोदय मैं प्रस्ताव करती हैं कि भवैंघ रुप से सम्पत्ति के ग्रजैन का निवारण भीर तत्संसकत विषयों का उपक्स करने वाले विधेयक को पुर: स्थाति करने की भनूमति दी जाये।

MR. **DEPUTY-SPEAKER**: The question is:

"That leave be granted to introduce a Bill to provide for prevention of illegal acquisition of property and for matters connected therewith."

The motion was adopted.

SHRIMATI KRISHNA SAHI: I introduce the Bill.

## MERCY KILLING BILL\*

SHRI MOOL CHAND DAGA (Pali): I beg to move for leave to introduce a Bill to provide for mercy killing of the persons who have become completely invalid and bedridden or suffering from an incurable disease.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for mercy killing of the persons who have become completely invalid and bedridden or suffering from an incurable disease."

The motion was adopted.

## INDIAN MEDICINE CENTRAL COUNCIL (AMENDMENT) BILL\*

(Amendments of Sections 2, 3, etc.)

SHRI V. N. GADGIL (Pune): I beg to move for leave to introduce a Bill to amend the Indian Medicine Central Council Act, 1970.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Indian Medicine Central Council Act, 1970."

The motion was adopted.

SHRI V. N. GADGIL: I introduce the Bill

CONSTITUTION (AMENDMENT)
BILL\*

(Amendment of Article 102, etc.)

SHRI R. K. MHALGI (Thana): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

<sup>\*</sup>Published in Gazette of India Extraordinary, Part II, section 2, dated 14-3-80

the Bill.

MR. DEPUTY-SPEAKER: The question is: "That leave be granted to intro-

duce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI R. K. MHALGI: I introduce the Bill.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) is BILL.

(Amendment of Sections 125 and 127)

SHRI G. M. BANATWALA (Ponnani): I beg to move for leave to introduce a Bill further to amend

the Code of Criminal Procedure, 1973. DEPUTY-SPEAKER: The MR question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973."

The motion was adopted.

SHRI G. M. BANATWALA: I introduce the Bill.

RESERVATION OF VACANCIES IN

POSTS SERVICES (FOR SCHEDUL-ED CASTES AND SCHEDULED TRIBES) BILL\*

SHRI SURAJ BHAN (Anibala): I

beg to move for leave to introduce a

Bill to provide for adequate repre-

sentation of Scheduled Castes

Scheduled Tribes in posts and services under the Government of India. DEPUTY-SPEAKER: The MR.

question is:

"That leave be granted to introduce a Bill to provide for adequate representation of Scheduled Castes and Scheduled Tribes in posts and services under the Government of India."

The motion was adopted.

SMALL FARMERS AND AGRICUL-TURAL WORKERS SECURITY BILL\*

SHRI P. RAJAGOPAL NAIDU (Chittoor): I beg to move for leave to introduce a Bill to provide for payment by the Government to the

small farmers and agricultural

workers of compensation for injury

by accident. MR DEPUTY-SPEAKER: question is:

"That leave be granted to introduce a Bill to provide for payment by the Government to the small farmers and agricultural workers of compensation for injury by accident."

The motion was adopted.

SHRI P. RAJAGOPAL NAIDU: I introduce the Bill.

DEFECTION PREVENTION BILL\*

SHRI RAM JETHMALANI (Bom-

leave to introduce a Bill to curb the evil of political defections. DEPUTY-SPEAKER: The MR

bay North West): I beg to move for

"That leave be granted to introduce a Bill to curb the evil of political defections."

question is:

The motion was adopted.

SHRI RAM JETHMALANI: I introduce the Bill

India Extraordinary, Part II, section 2, dated \*Published in Gazette of

14-3-80.